

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/629/(IB)/2017
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Gaurav Kumar
K. GANESH.

(pc) appearing for
petitioner
opposing to Respondent

[Signature]
[Signature]

ORDER

Mr. K. Gaurav Kumar, Representative for the Petitioner present. Counsel for the Corporate Debtor prayed for time to make submissions. At request, time is enlarged and matter is posted for final arguments. Put up on **30.11.2017 at 10.30 A.M.**

ghk

[Signature]
MEMBER (JUDICIAL)